

Court No. - 48

Case :- HABEAS CORPUS WRIT PETITION No. - 604 of 2020

Petitioner :- Atiq Ur Rehman And 2 Others

Respondent :- State of U.P. and Another

Counsel for Petitioner :- Shashwat Anand, Ankur Azad, Sarveshwari Prasad

Counsel for Respondent :- G.A.

Hon'ble Surya Prakash Kesarwani, J.

Hon'ble Shamim Ahmed, J.

Heard Sri Farman Naqvi, learned Senior Counsel assisted by Sri Shashwat Anand, learned counsel for the petitioners and Sri Manish Goyal, learned Additional Advocate General assisted by Sri Rajesh Mishra A.G.A for the State respondents are present.

Learned A.G.A. submits that copy of the counter affidavit has been served today upon learned counsel for the petitioners, which shall be filed before the next date fixed.

Learned counsel for the petitioners states that respondent No.5 is not allowing the counsel for the petitioners to meet the petitioners in jail. Learned Additional Advocate General submits that the counsel may meet the petitioners in jail in accordance with the Jail Manual.

Put up in the additional cause list on **4.2.2021**.

Order Date :- 28.1.2021

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